

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/8131/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the ^{JK} 29 August, 2023.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJCHA/1325/2023, dtd. 17th August, 2023.

Sir,

With reference to the above, I am directed to inform you that have been granted **withdrawal of casual leave on 18.08.2023**, as prayed for.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/8132/A dated , 29-08-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JK
JT. REGISTRAR (VIGILANCE)